

F.NO.56(3)/CESTAT/CASH/M.Q.Exp./2014-15
Ministry of Finance
CUSTOMS EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL
West Block No-2, R.K.Puram, New Delhi-110066

Dated: 12/01/2015

To


The Under Secretary (IFU-III)
Ministry of Finance,
Deptt. Of Revenue,
North Block, New Delhi.

Subject:- Consolidate Monthly Exp. Statement for the month of Dec- 2014.

Sir

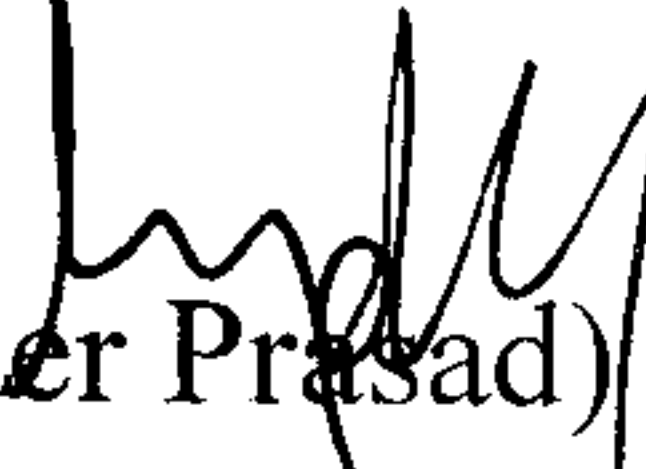
I am to forward herewith the consolidated monthly expenditure statement for the month of Dec-2014(F.y. 2014-15) in respect of this Tribunal, New Delhi for your information and necessary action please.

Yours Faithfully,


(Rajender Prasad)
Accounts Officer
CESTAT, New Delh

Copy To:-

- 1 The Pay & Accounts Office, Min. of Finance, Deptt. of Revenue, New Delhi.
- 2 Office Copy/Guard File.
- 3 Computer Section for uploading to the Website.


(Rajender Prasad)
Accounts Officer
CESTAT, New Delh

Customs, Excise & Service Tax Appellate Tribunal, New Delhi.

Consolidated Monthly statement of expenditure for the month of December, 2014

S.No	Sub Head	Sanctioned Grant	Proportinate	Actual Expenditure 1-12-14 to 31-12-14	Progressive 31-12-2014	Variation between proportionate saving	excess	Remarks
1	Salary	170000000	127500000	12041155	117655866	9844134		
2	Medical	3150000	2362500	194208	1424121	938379		
3	D.T.E.	4500000	3375000	280579	2653714	721286		
4	Office Exp	31500000	23625000	1928169	27165657		-3540657	
5	OTA	270000	202500	4727	53657	148843		
6	RRT	18500000	13875000	1682474	13430025	444975		
7	Information Tech	7200000	5400000	254753	4849078	550922		
8	Advertising & publicity	180000	135000	0	0	135000		
	Total	235300000	176475000	16386065	167232118	12783539	-3540657	

ACCOUNT OFFICER
CESTAT NEW DELHI